

1	2	3	4	5	6	7	8	9
Goa	1	17.00	1	24.57	1	24.26	2	40.6
Gujarat	32	544.06	39	714.81	42	655.18	54	1092.716
Haryana	19	418.72	23	349.415	11	134.96	11	255.78
Himachal Pradesh	12	325.09	5	152.745	10	269.58	7	175.34
Jammu and Kashmir	9	109.855	3	22.05	7	59.73	4	48.59
Jharkhand	2	9.09	0	0	3	44.09	4	84.00
Karnataka	34	529.62	35	629.895	24	269.55	20	435.74
Kerala	47	876.8	32	545.37	33	567.53	16	241.69
Madhya Pradesh	10	172.32	14	201.87	18	273.03	14	207.185
Maharashtra	95	1696.805	121	1802.633	113	1717.3	61	902.965
Manipur	3	61.74	3	45.51	6	163.75	0	0
Meghalaya	1	8.19	2	159.57	2	123.02	2	66.62
Mizoram	0	0	0	0	1	11	0	0
Nagaland	1	27.485	4	178.205	1	64.99	0	0
Orissa	6	129.41	2	38.68	6	84.4	10	213.28
Pondicherry	2	31.3	0	0	0	0	0	0
Punjab	32	481.45	61	841.36	13	172.37	16	271.49
Rajasthan	35	566.075	44	551.975	27	325.46	48	643.939
Sikkim	0	0	0	0	0	0	0	0
Tamil Nadu	53	951.79	36	594.355	41	672.11	26	405.94
Tripura	2	39.98	1	13.86	0	0	0	0
Uttar Pradesh	63	1123.425	43	875.475	32	560.63	46	894.33
Uttarakhand	9	339.78	6	163.15	12	307.57	9	191.3
West Bengal	35	653.56	19	390.135	10	136.48	8	155.76
<b>TOTAL:</b>	<b>569</b>	<b>10725.2</b>	<b>579</b>	<b>9765.767</b>	<b>487</b>	<b>8249.97</b>	<b>429</b>	<b>7210.625</b>

#### **Mega Food Park at Khurda**

697. SHRI PYARIMOCHAN MOHAPATRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether proposal for a Mega Food Park at Khurda has been received from the Government of Orissa and land for the proposed site has been identified;

(b) if so, whether the proposal has been approved; and

(c) if so, the details thereof?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (b) Government has approved establishment of 10 Mega Food Parks in the first phase out of 30 Mega Food Parks envisaged for the Eleventh Five Year Plan, in the States of Andhra Pradesh, Assam, Jharkhand, Karnataka, Maharashtra, Punjab, Tamil Nadu, Uttarakhand, Uttar Pradesh and West Bengal. Therefore no proposal has been called for by the Government from the State of Orissa.

(c) Under the earlier scheme of Infrastructure Development for Food Parks, setting up of one Food Park has been approved in Khurda, Orissa. Out of total amount of approved grant of Rs. 4.00 crore, Rs. 3.00 crore has already been released to the Implementing Agency namely Industrial Infrastructure Development Corporation (IDCO) so far. As per the progress report furnished by the State Nodal Agency (SNA), 121.459 acres of land has been allotted to 78 industrial units and a total of 11 industrial units have been commissioned so far.

**Food processing training and sensitization-cum-awareness  
programmes in Orissa**

698. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government of Orissa has proposed to organize thirteen Food Processing Training and Sensitization-cum-Awareness Programmes in the State;

(b) if so, the details thereof; and

(c) whether the proposal has been approved?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) However, Ministry has approved 24 Entrepreneurship Development Programmes (EDP) for the State of Orissa to 8 different organizations (Government organisations – 3 and Private organisations – 5). Out of the 3 numbers of Government organisations, one each is from Government of Orissa, Government of Andhra Pradesh and Government of India, respectively.

(c) The following proposals for EDPs have been approved for Orissa State:—

Sl. No.	Name of the Organisation	Nature of Organisation	No. of EDPs approved
1	2	3	4
1.	Institute for Entrepreneurship Development, Bhubaneshwar, Orissa	Under Government of Orissa	5